

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 980 OF 2018 IN
DFR NO. 2478 OF 2018

Dated: 28th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Corpn Ltd **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr **Respondent(s)**

Counsel for the Appellant(s) : Ms. Rimali Batra
Mr. Saumya Sharma

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-2

ORDER

(IA No. 980 of 2018)
(Application for Delay in filing)

List the matter on **29.08.2018**, as requested.

(S.D. Dubey)
Technical Member
vt/vg

(Justice N.K. Patil)
Judicial Member